

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**(IB)-301/ND/2018**

**In the matter of:**

M/s. Manshana Industries Ltd.  
Vs.  
Instyle Exports Pvt. Ltd.

**....Applicant**

**....Respondent**

**Under Section: 9 of IBC Code, 2016.**

**Order delivered on 31.07.2018**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Applicant : Ms. Pooja Mahajan, Adv.  
Mr. Savar Mahajan, Adv.  
For the Respondent : Mr. Nakul Gupta, Adv.  
Mr. Videh Vaish, Adv.

**ORDER**

The learned counsel for the applicant filed certain submissions and handed over the copy to the learned counsel for the respondent. For final arguments on 03.08.2018.

Mukesh

  
**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**